

Army Assistance sought to face Fury of Floods in U.P., Bihar and Orissa

4. SHRI B. V. DESAI:
DR. KRUPASINDHU BHOI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether army was called by the State Governments to help these facing the fury of floods in U.P., Bihar and Orissa;

(b) if so, to what extent the army helped these State Governments during the time of floods;

(c) whether a great problem of law and order situation arose in the States during the flood period; and

(d) if so, what were the main reasons and to what extent army helped in rehabilitating these flood affected people in the States?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN):

(a) Yes, Sir.

(b) Army assistance was extended in rescue operations and air dropping of food material to marooned people. The army supplied about 1900 tarpaulines from its reserve to Orissa.

(c) No, Sir.

(d) Does not arise.

Disparity in the Payment of Wages to Class III and Class IV Employees working in Delhi Water Supply and Sewage Disposal Undertaking

5. SHRI NIHAL SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Class III and Class IV employees working on daily wage basis in Delhi Water Supply and

Sewage Disposal Undertaking are not being paid wages fixed by the Labour Ministry;

(b) whether it is a fact that in some of the departments of the said undertaking a clerk is being paid wages of Rs. 10.25 while in some other departments of this undertaking he is being paid wages of Rs. 15.75 and similarly in some of its departments a class IV employee such as Beldar etc. being paid wages of Rs. 9.25 while in some of its other departments he is being paid wages of Rs. 11.60; and

(c) if so, the action being taken by Government to ensure equal wages to all?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (c). The requisite information is being collected and will be laid on the Table of the Sabha.

Facilities provided to the Colonies regularised in Delhi

6. SHRI UTTAMBHAI H. PATEL: Will the Minister of WORKS AND HOUSING be pleased to state the facilities provided to colonies regularised during the years 1980, 1981 and 1982?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): The DDA has reported that in colonies regularised upto 1981 the road work has been completed upto 75 per cent on an average and the work for providing storm water drains have been completed upto about 20 per cent on an average. As regards colonies which have been regularised during 1982, the filling work and work for improvement of drainage has been taken up.

The information from the MCD is being collected and will laid on the table of the Sabha.